



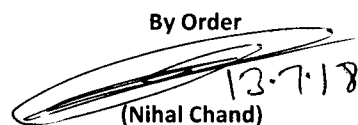
MEDIATION CENTRE
Rajasthan State Legal Services Authority
Rajasthan High Court, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

Cause List Date 16.07.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Sh. Ramavatar Sharma, RHJS (Retd.)	S.B. Civil Second Appeal No. 236/2012 Shiv Charan Vs. Chouthi Lal	Hari Kishan Sharma	Mukesh Kumar Goyal
2	Smt. Sumati Bishnoi, Advocate	S.B. Civil Misc. Transfer Application No. 62/2017 Smt. Ankita Vs. Saurabh Maheshwari	Sameer Sharma	Ajeet Singh Lunia
3	Sh. Bhuvnesh Sharma, Advocate	S.B. Other Original Suit No. 1/2003 connected with S.B. Civil Misc. Application No. 37/2007 K. K. Sethi Vs. Smt. Lalita Kothari	K.J. Mehta	G.P. Kaushik
4	Sh. Bhuvnesh Sharma, Advocate	S.B. Civil Writs No. 2315/2018 Ved Prakash Vs. Abhilasha Raj	Neeraj Sharma	D.K. Dixit
5	Sh. Manish Kumawat, Advocate	S.B. Cr. Revision No. 1152/2017 Manoj Vs. Seema	Nitin Kumar Sharma	Sajid Ali
6	Sh. Vikas Jain, Advocate	S.B. Civil Writs No. 7688/2016 Kalyaneshwari Industries & JVVN Ltd.	Rajeev Surana	Jai Lodha

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/family disputes – divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

(Nihal Chand)
Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court
Jaipur

“Help The Needy –Timely Help May Create History”



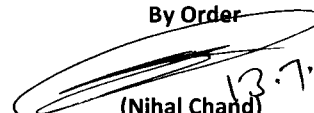
MEDIATION CENTRE
Rajasthan State Legal Services Authority
Rajasthan High Court, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

Cause List Date 17.07.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Cr. Revision No. 532/2010 & 533/2010 Smt. Sushila Sharma Vs. State	Deepak Gupta	R.S. Shekhawat
2	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Cr. Revision No. 1062/2015 Mandeep Kumawat Vs. Sangeeta Kumawat	Mahendra Sharma	J.K. Gupta
3	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Cr. Misc. Petition No. 251/2015 Ramkanya Vs. State	Anuroop Singhi	Meenakshi, Pareek, PP
4	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Civil Misc. Appeal No. 6387/2017 Smt. Meena Vs. Kailash Chand	Mohit Gupta	G.S. Rathore
5	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Cr. Writ Petition No. 33/2013 Ashok Pachauri Vs. Acmm No. 15 Jd Jaipur	Mahendra Gaur	Manisha Surana
6	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 2345/2018 Karam Chand Sharma @ Kishan Vs. State & Ors.	Siyaram Sharma	Smt. Rakhi
7	Sh. Manoj Sharma, Advocate	S.B. Cr. Revision Petition No. 654/2018 Dinesh Gaur Vs. Smt. Deepika Sharma	Urooj Amin	

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/family disputes – divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

(Nihal Chand)
Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court
Jaipur

“Help The Needy –Timely Help May Create History”